

Government of Rajasthan
Department for Child Rights
 20/198, Kaveri Path, Mansarovar, Jaipur

S. No. F 22(7)(4)/रा.अ.वि./प्रि. मजिस्ट्रेट नियुक्ति/2018/ 1677

Date: 12/4/18

Notification

In pursuance of the recommendation made by Hon'ble Rajasthan High Court, Jodhpur vide their letter No. RJS-Esst.B2(v)/24/2016/3680 dated 10/04/2018, the State Government hereby appoints the following Judicial Officers as Principal Magistrate of following Judicial officers as Principal Magistrate of following juvenile Justice Board -

S.No.	NAME OF OFFICERS SARVA SHRIMS/SMT./	PRESENT POST	JJBs OF THE DISTRICTS
1	MUKESH PARNAMI	ACJM NO. 2 AJMER	AJMER
2	SARITA BHAKAR	ADDL. SR. CJ. CUM-ACJM NO. 2 ALWAR	ALWAR
3	ASHUTOSH SINGH ARHA	ADDL. SR. CJ. CUM-ACJM NO. 1 BHARATPUR	BHARATPUR
4	GRISHMA SHARMA	ACJM NO. 2 BHILWARA	BHILWARA
5	SARITA CHAUDHARY	ACJM (RENT TRIBUNAL), BIKANER	BIKANER
6	MANISHA SHARMA	ACJM, BUNDI	BUNDI
7	SHALINI MAHARISHI	ACJM NO. 2, CHITTORGARH	CHITTORGARH
8	RAM CHARAN MEENA	CJM, CHURU	CHURU
9	RITU PANWAR	ACJM, DAUSA (NEW)	DAUSA
10	MAHAWEER MAHAWAR	ACJM, DHOLPUR	DHOLPUR
11	RAJAN KHATRI	ACJM, DUNGARPUR	DUNGARPUR
12	SUNITA BERA	ACJM NO. 2 GANGANAGAR	GANGANAGAR
13	KAMAL LOHIA	ACJ & ACMM NO. 19, JAIPUR METROPOLITAN	JAIPUR-I
14	VIKAS MARAG	ACJ & JM NO. 3, JAIPUR DISTRICT	JAIPUR-II

15	SHARAD TANWAR	CJM, JAISALMER	JAISALMER
16	SATYENDRA PRAKASH CHOTIA	ACJM NO. 1, JALORE	JALORE
17	SARITA YADAV	ACJM, JHALAWAR	JHALAWAR
18	PRADEEP KUMAWAT	ACJM, JHUNJHUNU	JHUNJHUNU
19	SUPRIYA JOSHI	ACJM, KARALI	KARALI
20	GEETA PATHAK	ACJM NO. 3, KOTA	KOTA
21	NAVEEN KUMAR KILANIYA	SR. CJ-CUM-ACJM, NAGOUR	MERTA/ NAGOUR
22	YOGITA PAREEK	ACJM, PALI	PALI
23	HEMRAJ	ACJM, PRATAPGARH	PRATAPGARH
24	LEKHPAL SHARMA	ACJM, RAJSAMAND	RAJSAMAND
25	KIRTI SINGHMAR	ACJM, SIKAR	SIKAR
26	ARIF MOHD. KHAN CHAYAL	CJM, SIROHI	SIROHI
27	SAVITRI SINGH	ACJM, TONK	TONK
28	JITENDRA GOYAL	ACJM (RENT TRIBUNAL) UDAIPUR	UDAIPUR

These appointments have been made under section 4 (2) of the Juvenile Justice (Care and Protection of Children) Act, 2015. Principal Magistrate shall exercise all the powers and discharge its functions relating to children in conflict with law in accordance with the provision of the Juvenile Justice (Care and Protection of Children) Act, 2015. Principal Magistrate shall hold their sittings from the premises of Government Observation Home as per the provisions of the Act and Rules made there under.

(Dr. Samit Sharma)
Director and Special Secretary

S. No. F 22(7)(4)/वा.अ.वि./प्रि. मजिस्ट्रेट नियुक्ति/2016/ 1678 - 1878

Date: 12/4/18

Copy forwarded to the following for information and necessary action:-

1. Special Assistant to Hon'ble Minister, Law, Rajasthan, Secretariat, Jaipur
2. Special Assistant to Hon'ble Minister, Social Justice and Empowerment Department, Rajasthan, Secretariat, Jaipur
3. Sr. Deputy Secretary, Chief Secretary, Rajasthan, Secretariat, Jaipur
4. Private Secretary, Additional Chief Secretary, Home Department, Rajasthan, Secretariat, Jaipur
5. Private Secretary, Principal Secretary, SJE/Law, Rajasthan, Secretariat, Jaipur

- 5 -
- Rajasthan High Court, Jodhpur
7. Registrar (Administration), Hon'ble Rajasthan High Court, Jodhpur
 8. Private Secretary, Commissioner, Department for Child Rights and Chief Executive Officer, Rajasthan State Child Protection Society, Rajasthan, Jaipur
 9. Secretary, Rajasthan State Commission for Protection for Child Rights, Jaipur
 10. Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court, Jaipur
 11. Director, Rajasthan State Judicial Academy, Jodhpur
 12. Private Secretary, Director General of Police, Rajasthan, Lal Kothi, Jaipur
 13. Additional Director General of Police, Civil Rights, Lal Kothi, Jaipur
 14. Additional Director General of Police, Jail, Rajasthan, Jaipur
 15. Director, Prosecution, Rajasthan, Secretariat, Jaipur
 16. All District and Session Judge.....
 17. All Chief Judicial Magistrates.....
 18. All Secretary, District Legal Services Authority.....
 19. All Concerned Judicial Officers.....
 20. All Chairperson, Child Welfare Committees.....
 21. All Members, Juvenile Justice Boards.....
 22. All District Collectors and Chairpersons, District Child Protection Unit.....
 23. All Deputy Commissioner of Police/Superintendents of Police.....
 24. Superintendent, Government Central Press, Jaipur
 25. Accounts Officer/Deputy Director, ICPS/ Deputy Director, SARA, Department for Child Rights, Rajasthan, Jaipur
 26. All Deputy Director/Assistant Director, Social Justice and Empowerment Department and In-charge, District Child Protection Units.....
 27. All Superintendents of Govt. Observation Home (Boys/Girls).....
 28. All Coordinators, Childline (1098).....
 29. Guard File.

Director and Special Secretary

RAJASTHAN HIGH COURT, JODHPUR

No.RJS-Estt.B2(v)/TP/24/2016/3956

Date : 13.04.2018

Copy forwarded to the following for information and necessary action:-

- 1.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 2.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 3.The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- 4.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 5.The Accountant General, Rajasthan, Jaipur.
- 6.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/ Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 7.The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 8.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. P.S. to All Hon'ble Judges at Jodhpur.
- 10.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 12.The Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 13.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.
Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


 13/04/18
REGISTRAR GENERAL